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Government of India
Ministry of Law and Justice
(Department of Justice)

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, Dated 02nd September, 2013.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint (1) Shri Justice Asim Kumar Mondal and (2) Shri Justice Toufique Uddin, Additional Judges of the Calcutta High Court, to be Judges of the Calcutta High Court with effect from the date they assume charge of their offices.



(Praveen Garg)

Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD